Declaration of Assets and Llabilities

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2-12 Jordan Son/daughter/wife of 2-d: Eldi faist
yed 52 years, belonging to later 231, 401
विचार विद्याम श्रेमा, पटन
52 years, belonging to 148
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service on the parate (immovable, movable, bank balance, etc.) of
give herein below the details of the assets (immovable, movable, bank balance, etc.) of
myself, my spouse and dependants*:

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(Assets In joint name Indicating the extent of joint ownership will also have to be given)

St.	Description	Self	Spouse Name(S)	Dependant-1	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	40,0001-	(क्रम् क्रम्	व्याउ	1	Animal Character Land
(11)	Deposits In Banks, Financial Institutions And Non-Banking Financial Companies	NIL		15,0001-		
(11)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL		
(lv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	NIL	NIL	NIL		A BALL TO
(v)	Motor Vehicles (details of make, etc.)	MOTOR CYCLE	NIL	NIL		and the second
(V))	Jewellery (give details of weight and value)	NIL	20 grm SILVEI 100 grm		ride V	
(vii)	Other assets, such as values of claims / interests	NIL	NIL		atest market	antus in Stori

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed

* Dependant here means a person substantially dependent on the income of the employee.

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Details of Immovable assets B.

[Note: Properties in joint ownership indicating the extent of joint ownership will

Sr.	nave to be indicated] Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	५० कटला	20 काटा	NIL		
(11)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL	NIL		
(111)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL		
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market	NIL	WIL	NIL		
(v)	Others (such as interest in property)	MIL	NIL	MIL		

(2) I give herein below the details of my habilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as	
(8)	(I) Loans from Banks	SBI LONE	1,60,000/-	
1	(ii) Loans from financial institutions	SBI LONE	1,60,000(
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL	
	(b) dues to departments dealing with supply of water	NEL	NIL	
	(c) dues to departments dealing with supply of electricity	NIL	NIL	

	(d) dues to departments dealing with telephones	NIL	NIL	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL	
	(f) Other dues, If any	NIL	NIL	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	BIVP625166		
	(il) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL	
	(III) Sales Tax (Only in case of proprietary business)	NIL	NIL	
	(iv) Property Tax	NIL	A SPORT OF THE PARTY OF THE PAR	

C. 110043919365 GPF/CPF/PRAN No. (M/F) Gender (DD/MM/YYYY) 9 7 1 Date of Birth 2 Class/Group (A/B/C) Cadre DRIVER (Full Name e.g. B.A.S,-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.) Home District 2/1 W-9/ I hereby declare that the above details are true to the best of my knowledge and belief. Signature Name of Employee: 2778 पतन। Department: विहार विद्यान समा, प्रना 07-02.2023

Note:

Personal Detail

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

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